Status of implementation of recommendations contained in the Twenty-Ninth, and Thirty-Second, Reports of the Department—Related Parliamentary Committee on Coal and Steel

खान मंत्री (श्री शीश राम ओला): महोदय, मैं विभाग-संबंधित कोयला और इस्पात संबंधी संसदीय स्थायी समिति के उनतीसवें और बत्तीसवें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूँ।

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The status of implementation of recommendations contained in the Twenty-Seventh, Thirty-Second and Thirty-Third Reports of the Department—Related Parliamentary Committee on Social Justice and Empowerment

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I lay a statement regarding status of implementation of recommendations contained in the Twenty-seventh, Thirty-second and Thirty-third Reports of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment.

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Status of implementation of recommendations contained in the One Hundred and Ninety-sixth Report of the Department-related Parliamentary Standing Committee on Human Resource Development

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I beg to lay a statement regarding status of implementation of recommendations contained in the One Hundred and Ninety-sixth Report of the Department-related Parliamentary Standing Committee on Human Resource Development.

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…(Interruptions)…

MR. DEPUTY CHAIRMAN: Bill for introduction, the Insurance Laws (Amendment) Bill, 2008, Shri Pawan Kumar Bansal. …(Interruptions)…

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GOVERNMENT BILL

The Insurance Laws (Amendment) Bill, 2008

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): Sir, I beg to move for leave to introduce a Bill further to amend the Insurance Act, 1938, the General Insurance Business (Nationalisation) Act, 1972 and the Insurance Regulatory and Development Authority Act, 1999.

The question was put and the motion was adopted.

SHRI PAWAN KUMAR BANSAL: Sir, introduce the Bill.

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